NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/1/2017

NAME OF THE PETITIONER(S)

: ABHIJIT SURLAKER

NAME OF THE RESPONDENT(S)

: AVEDA INFO TECH PVT LTD

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

M. RAM KUMAR

PRAKAS N GORLANEY

ORDER

Shri Prakash Goklaney, Counsel for R2 & R3 present. Counsel for respondent sought time for submitting arguments. Time enlarged at request. Put up on 8/6/2017 at 10.30 A.M.

(Ch.Md. Sharief Tario

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)